

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 94 of 2017 (SZ)

Appellant(s)

S. Selva Rajendran
Proprietor of M/s Gnana Soundari Ice
Factory, Washemenpet, Chennai

Vs. Respondent(s)

The Appellate Authority, Tamil Nadu
Pollution Control Board, Chennai and
others.

Legal Practitioners for Appellant(s)

Mr. V. R. Rajasekaran

Legal practitioners for respondent(s)

Mrs. Yasmeen Ali for R2 & R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.02.2018 Appellant & counsel not present. R2, R3 & R5 side no representation. Fresh notice to R4 & reply of R2 to R5 call on 06.03.2018. (Tmt. Meena Satheesh) Registrar